

IN THE CRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 514/2013 with MA 290/00345/14

Date of Order : 17.10.2014

Mr Vijay Mehta present for the applicant.
Ms K. Parveen present for the respondents.

Counsel for the applicant submits that he wants to withdraw OA No. 514/2013 and MA No. 00345/14 to which counsel for the respondents have no objection. Therefore, OA No. 514/2013 with MA 00345/14 is dismissed as withdrawn.

Meenakshi Hooja
[Meenakshi Hooja]
Administrative Member

K.C.Joshi
[Justice K.C.Joshi]
Judicial Member

Ss

R/C
Meenakshi Hooja
10/10/14